

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

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**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.01.2021 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 44/7/AMR/2020
NAME OF THE COMPANY	Sree Naidu Beverages Pvt Ltd
NAME OF THE PETITIONER(S)	State bank of India
NAME OF THE RESPONDENT(S)	Sree Naidu Beverages Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

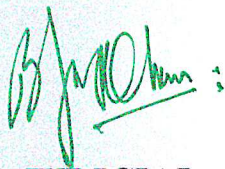
Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At request of the counsel for the Petitioner, time granted. List the matter for further consideration on 28.01.2021.



MEMBER JUDICIAL

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